GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:5133 ANSWERED ON:25.04.2003 INCLUSION OF TAMANGS AND LIMBOS IN TRIBAL LIST MONI KUMAR SUBBA

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government of Sikkim has approached the Union Government for including the Tamangs and Limbos amongst the tribals in the State for the purposes of allocation of seats reserved for the Scheduled Tribes in the State and Central Legislatures in the light of the adoption of the SCs/STs Order (Second Amendment) Bill, 2002;

(b) if so, the precise demands made in this regard; and

(c) the reaction of the Union Government thereof?

Answer

MINISTER OF LAW & JUSTICE AND COMMERCE & INDUSTRY (SHRI ARUN JAITLEY)

(a) to (c) The requisite information is being collected and will be laid on the Table of the House.